

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

49. C.P. 97/(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: **Aashu Yadav**
 V/s
 Era Realtors Private Limited
Section: 73(4) of Companies Act, 2013

ORDER

Mr. Aashu Yadav, Applicant appeared in person and Counsel, Vinay G Dali appeared for the Respondent. It has been pointed out that the pleadings in the present matter are complete. Counsel appearing for the Respondent seeks time to get instructions from his client if matter can be settled amicably. Accordingly, list this matter for final hearing on **18.12.2023**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
09.11.2023
Sushil

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)